

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Docket No. 47/GT/2011

Date: 2.7.2012

To,
Shri R. Parthasarathy, Executive Director (Finance),
UDUPI Power Corporation Limited (UPCL)
2nd Floor, "Le Parc Richmond"
51, Richmond Road
Bengaluru-560025

Sir,

Subject: Approval of Generation Tariff for UDUPI Power Corporation Ltd. (2x600 MW).

With reference to the subject mentioned above, I am directed to request you to furnish duly filled in Form-5E (as enclosed herewith) on affidavit, latest by 16.7.2012.

2. Further action in this matter will be taken as per Regulation 87 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999 on receipt of the above information/ clarification.

Yours faithfully,
Sd/-
(B. Sreekumar)
Deputy Chief (Law)

PART-I
FORM-5E

Unit Size		
Number of Units		
Greenfield/Extension		
S.No.	Variables	(Design Operating Range) Values
1	Coal Quality -Calorific Value	
2	Ash Content	
3	Moisture Content	
4	Boiler Efficiency	
5	Suspended Particulate Matter	
6	Ash Utilisation	
7	Boiler Configuration	
8	Turbine Heat Rate	
9	CW temperature	
10	Water Source	
11	Distance of Water Source	
12	Clarifier	
13	Mode of Unloading Oil	
14	Coal Unloading Mechanism	
15	Type of Fly Ash Disposal and Distance	
16	Type of Bottom Ash Disposal and Distance	
17	Type of Soil	
18	Foundation Type (Chimney)	
19	Water Table	
20	Seismic and Wind Zone	
21	Condensate Cooling Method	
22	Desalination/RO Plant	
23	Evacuation Voltage Level	
24	Type of Coal (Domestic/Imported)	
Parameter/Variables		Values
Completion Schedule		
Terms of Payment		
Performance Guarantee Liability		
Basis of Price (Firm/Escalation-Linked)		
Equipment Supplier (Country of Origin)		
Optional Packages		Yes/no
Desalination Plant/RO Plant		
MGR		
Railway Siding		
Unloading Equipment at Jetty		
Rolling Stock/Locomotive		
FGD Plant		
Length of Transmission Line till Tie Point (in km)		

PETITIONER